

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****SuchnaBhawan,IIIrdFloor, Arera Hills****Date: 03rd August, 2015****TIME:10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant	
FOR HEARING				
2.	Original Application No. 49/2014 (CZ) (M.A.No.86/15) (M.A.No.356/15)	Navin Verma Vs. Govt. of Rajasthan	Mr. Rajendra Giri, Adv. Mr. Rakesh Giri, Adv.	
3.	Original Application No. 01/2013 (M.A.No.394/15)	Centre For Environment Vs. State of M.P.& 6 Ors.	Mr. Sachin K. Verma, Adv. for R-1,3,5 Mr. Deepesh Joshi, Adv. for R-2 Ms. Parul Bhadoria Adv.for R-4 for Mr. Purushaindra Kaura Adv. Mr Om Shankar Shrivastava Adv. for R-6 Mr. Suman Mandal Adv. for R-7 Mr. R.S. Kori, Zonal Officer	
4.	Original Application No. 08/2015	Manish Sharma Vs. State of M.P. & Ors.	Mr. Manish Sharma Adv. Ms. Parul Bhadoria, Adv.	
5.	Original Application No. 49/2015 (M.A.No.403/15)	Amarkant Mishra Vs. State of MP & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. S.K.Verma, Adv.	
6.	Original Application No. 51/2015 (CZ)	Nitin Jeswani Vs. State of M.P. & Ors.	Mr. Nitin Jeswani, Applicant Mr. Vivek Choudhary, Adv. Mr. Vijay Bahadur Singh Tomar, Adv.	
7.	Original Application No. 05/2015	Paryavarana Avam Manav Sanrakshan Samity Vs State of M.P. & 3 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv. Ms. Parul Bhadoria, Adv.	
8.	Original Application No. 93/2014	M/s Saraswati Spin Dye Private Ltd. Vs. Rajasthan State P.C.B & Ors.	Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Y.M.Yadav, Adv.	
9.	Original Application No. 50/2015(CZ)	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, for Petitioner	
10.	Original Application No. 48/2014	Pradeep Kumar Pandey & 5 Ors. Vs. Mandakini Housing Society Through Its President &4 Ors.	Mr. Pradeep Kumar Pandey Mr. Sachin K. Verma, Adv. for R-5 Mr. Ayush Dev Bajpia, Adv. for R-2	

11.	Original Application No.15/2015	Gulab Meena Vs. Shri Ratnaswami & Ors.	Mr. Dharamveer Sharma Adv.	
FOR COMPLIANCE				
12.	Original Application No. 130/2013 (M.A.199/2015)	Gulab Meena Vs. State of Rajasthan & 5 Ors.	Mr. Dharmveer Sharma, Adv. Mr. Sandeep Singh, Adv. Mr. S.K. Verma Adv.	
13.	Original Application No. 135/2014 (CZ) (M.A.No.312/15) (M.A.No.313/15) (M.A.No.314/15)	Dr. Subhash C. Pandey & 2 Ors. Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Shivendu joshi Adv. Mr. Vijay Choudhary Adv. Mr. Shantanoo Saxena, Adv.	

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